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(f) whether the Government have held any meetings to discuss the issue in the recent past; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) to (g) Government is aware of the Press Report referred to in the Question. It is true that a threat was issued by the terrorist outfit Harkat-UI-Ansar, which was endorsed by certain other terrorist/ secessionist groups, against the Amarnath Yatra and the employees and private persons/groups who traditionally provide services and are involved in the Yatra arrangements. However, it is incorrect that the Deputy Commissioner and Senior Superintendent of Police, Anantnag, and other police personnel have dissociated themselves from the yatra arrangements.

After detailed reviews and discussions at the State and Central Government levels, the State Government have made elaborate arrangements to provide security for the Yatra and for other services and logistics like porters, ponies, camps, langars, etc. to avoid any difficulties and hardships to the pilgrims and the yatra has already commenced on 10.8.94. It would not be in public interest to disclose the details of the arrangements which have been made by pooling in the resources and manpower from within the State with the assistance of the Army and the Para Military Forces already deployed in the State.

Revenue Earnings by Doordarshan

3338. SHRI S.M. LALJAN BASHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Doordarshan has made

any plan to increase its revenue earnings in the next two years;

(b) if so, the projected revenue earnings for 1995-96 and 1996-97; and

(c) the steps taken/proposed to be taken to use the revenue earnings to bring improvements in the quality of programmes ?...

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO) : (a) and (b) Doordarshan's commercial revenue earnings which have been rising over the years were Rs. 372.98 crores during 1993-94. This figure is expected to increase during the next two financial years.

(c) It is Doordarshan's constant endeavour to optimally utilise the budget approved by Parliament, *inter-alia*, for meeting its software requirement.

Developmental Schemes in J & K

3339. SHR! R. SURENDER REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether with a view to accelerating the process of economic development in J & K, the Union Government have decided to resume the work of stalled projects as well as start new developmental projects in all regions of the State;

(b) if so, the details of the old and the new developmental projects envisaged:

(c) the amount of expenditure involved in each such project;

(d) whether there is any administrative

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machinery in his Ministry or PMO to monitor the manner in which the Central developmental funds released in the recent past were spent by the State Administration; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) to (e) The Central Government has been conducting regular reviews and discussions with the State Government officials, both in Delhi and in Jammu and Kashmir, with the aim of stepping up the pace of implementation of various schemes and projects in the State, and to identify the difficulties and ways of overcoming them, including the provision of additional resources under various Central Schemes. Following the various reviews. additional funds/projects have been allocated under the Rural Development Programmes such as JRY, IRDP, TRYSEM, Rural Water Supply etc., additional projects under the ICDS projects for Industrial Infrastructure, Food-Processing and Khadi and Village Industry Sectors; assistance for restoration of damaged schools; augmentation of medical and ambulatory services; extension of the **Revamped Public Distribution System to 23** additional Blocks in the State: etc.

Detailed reviews have been made periodically by the Minister of State for Internal Security. Teams of Central Secretaries and senior officials have been visiting the State for detailed follow up discussions and monitoring and review of various programmes. A Committee headed by Secretary to PM has also been set up to monitor and review the position on a continuing basis.

Cancer Patients

3340. SHRI S.B. SIDNAL : Will the

Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is a alarming rise in the number of mouth and throat cancer patients in the country;

(b) if so, the reasons therefor;

(c) the number of such patients detected and undergoing treatment as on June 30, 1994 in each State; and

(d) the remedial measures taken/ proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) No, Sir.

(b) Does not arise.

(c) State-wise figures of mouth and throat cancer patients are not available.

(d) Under National Cancer Control Programme, emphasis is laid on prevention, early detection and augmentation of treatment facilities. A number of schemes have accordingly been initiated from the year 1990-91. The Government have also initiated several measures like education about the illeffects of tobacco and prohibition of smoking in public places.

[Translation]

Effectiveness of Polio Vaccine

3341. SHRI SURENDRA PAL PATHAK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to